

(a) whether Government propose to make the eight-member National Commission for Rural Labour a permanent body;

(b) if so, when the final decision is likely to be taken this regard; and

(c) to what extent it will help in providing help and assistance to the rural labour?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) and (c). Does not arise.

Civic Amenities in Cooperative Societies in Pitampura

3359. SHRI V. KRISHNA RAO:
SHRI C.P. MUDALAGIRT-
YAPPA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some Cooperative Housing Societies in Pitampura area have already made the allotment of flats but possession has not been given to the members due to lack of water and electricity facilities;

(b) if so, the number and names of such societies;

(c) whether Government proposed to direct D.D.A. to expedite the process of providing water and electricity to these Group Housing Societies; and

(d) if so, by what time these facilities will be provided there.

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d). According to DDA, peripheral water supply system for flats allotted to cooperative group housing societies in Pitampura

stands laid and water is available to all the societies in the area. Societies which have completed their work and applied for electric connection after completing the necessary formalities, are being provided with electricity. Laying of internal services, allotment of flats and handing over of possession to individual members is the internal responsibility of the society.

Declaration of Bangalore as Metropolitan City

3360. SHRI R. GUNDU RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to declare Bangalore as the fifth metropolitan city in the country;

(b) if not, the reasons therefor; and

(c) the norms for declaring any city as metropolitan city?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). According to 1981 Census Bangalore had a population of 29.21 lakhs. All cities with a population above ten lakhs are termed as metropolitan cities.

Disabled Persons State-wise and Provision of Job for them in Orissa

3361. SHRI K. PRADHANI: Will the Minister of WELFARE be pleased to state:

(a) the number of disabled person in the country State-wise;

(b) how many disabled persons of Orissa have been provided with employment opportunities;

(c) whether there is any proposal to provide statutory reservation in employment